

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~  
**15.1.2018**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 291/16	For orders	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.


SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

Matter is listed today for hearing. For further hearing list it on 24.01.2018.

  
Member (T)

  
Member (J)